

**National Company Law Tribunal
Allahabad Bench**

CP NO. 18/ND/2010

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

NAME OF THE COMPANY: *MACI organics Ltd*

SECTION OF THE COMPANIES ACT: U/S *397/398 of the companies act of 1956*

| <u>Sl. NO.</u> <u>Signature</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> |
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C.P. No. 18/ND/2010

Shri Zain Abbas make a mention for adjournment of the case from 2nd November, 2017 to some other date.

Since, there is non-availability of this Bench on 2nd November, 2017. Hence, the case is adjourned to 6th November, 2017.

Date: 23/10/2017

Typed by
P.K.Jyoti

Sd—
H.P. Chaturvedi, Member(Judicial)